## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.579/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M.

Name	of the Company	Jewellery House (I) Ltd.	Services Pvt.Ltd & OrsVs-Sh	iree Ganesh
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Mr. Dormila Mr-Willey	Chakraboshy	Adv. Applicante	myling Derol

1. MR. SARVAPRIVA MUKHERJEE, Adv J Rospondont F. Nasim
19/12/17
2. MISS. FARNAZ NASIM, Adv

## ORDER

- Ld. Counsel for the financial creditor and the corporate debtor are present.
- Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 10/01/2018 for hearing.

8d

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)

WAL SEE CAPTURE MUNICHER TEE, ABU